

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 899/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

CHANDRA SHEKHAR @ CHHOTU

Respondent(s)

(IA No. 21578/2016 - CONDONATION OF DELAY IN FILING)

Date : 28-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.

For Respondent(s): Mr. Manu Parashar, Adv.
Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On request of learned counsel for the appellant,
list next week.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)